

**Central Administrative Tribunal
Principal Bench**

**CP 425/2017 IN
OA No.4141/2015**

New Delhi, this the 5th day of October, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Shri Ashok Kumar, Aged about 52 years
S/o Sh. Shree Bhagat Kisan
R/o Flat No.67
Central Govt. Offices Quarters
Opp. Command Hospital
1, Belvedere Estate, Alipore
Kolkata-700027.

..Applicant

(By Advocate: Shri S.K. Gupta)

Versus

1. Sh. Hashmukh Adia, Secretary
Department of Revenue
Ministry of Finance
North Block, New Delhi.
2. Sh. Sushil Chandra, Chairman
Central Board of Direct Taxes
Department of Revenue
Ministry of Finance
North Block, New Delhi.

..Respondents

(By Advocates: Shri Hanu Bhaskar and Shri Rajeev Kumar)

ORDER (ORAL)**Justice L. Narasimha Reddy:-**

Learned counsel for the applicant submits that he has been instructed by his client not to press this Contempt.

2. Accordingly, this CP is dismissed as not pressed.

(Aradhana Johri)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

/vb/

